CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. T. A. 12/1997 ©. 13762-W/85

Date of order : 03-09-99

Present: Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

PUSPITA RANJAN MONDAL

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UNION OF INDIA & ORS.

For the applicant : None

For the respondents : None

ORDER

Owhen the matter is taken up for hearing, none appears on behalf of the applicant or the respondents.

- 2. It appears from the records that the original application bearing No.CO.13762-W/85 has been filed in the High Court and thereafter it was transferred to this Tribunal in the year 1997 T.A. and renumbered as/12/1997. It is a very old matter but nobody has been Zappearing from any side on the dates fixed for hearing.

Surang

(G.S. MAINGI) MEMBER(A) (D. PURKAYASTHA) MEMBER(J)